

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 302
ANSWERED ON 10th AUGUST, 2023**

WAITING TIME ON TOLL

***302. SHRI HANUMAN BENIWAL:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is a provision of exempting the vehicles from toll in case the vehicles stopped beyond a stipulated/certain time-limit at toll plazas on National Highways (NHs);

(b) if so, the details thereof; and

(c) the details of vehicles exempted from toll tax due to the aforesaid reason during the period from 1 January, 2021 to 10 July, 2021, State-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 302 FOR ANSWER ON 10.08.2023 ASKED BY SHRI HANUMAN BENIWAL REGARDING WAITING TIME ON TOLL.

(a) No, Sir. There is no such provision of exempting the vehicles from user fee in case the vehicles stopped beyond a stipulated/certain time limit at fee plazas on National Highways (NHs) as per extant fee rules.

However, subsequent to mandatory implementation of FASTag at all lanes on 16.02.2021 (00 hrs), Impact Assessment study on FASTag System was conducted by National Highways Authority of India (NHAI) through consultant for the period February 2021 to November 2021. The finding of above study reflects that average waiting time at fee plazas has been reduced from 734 Seconds to 47 Seconds.

(b) to (c) Does not arise.
